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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH

AT HYDERABAD

Review Petition No.63/1993

Dt. of order 17.8.1993

in

C.P. No.10/1993

in

O.A. No.162/92

BETWEEN

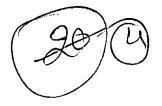
- 1. P. Ramanarayana Chetty
- 2. N. Nagaiah
- 3. S. Subhash Chandra
- 4. G.S. Sastry
- 5. S.V.R.S. Sarma
- 6. K.V. Singh
- 7. P. David Raju
- 8. K.T. Srinivas Gopal
- 9/. A. Venkateswar Rao
- 10. P. Sunder Rao
- 11. P. Krupachary
- 12. T. Sambasiva Rao
- 13. M. Venkateshwara Rao
- 14. G. Srinivas Rao
- 15. G. Vijay Kumar
- 16. S.B.G.V. Prasada Rao
- 17. G. Suryanarayana

Petitioners

AND

Sri H.P. Wagle, Chairman, Telecom Commission, Ministry of Communications Department, Telecommunications, Samachar Bhavan, New Delhi-110 001 .. Respondent

(SA)



Counsel for the Petitioners: Sri G. Bikshapathi
Counsel for the Respondent: Sri N.R. Deva Raj

CORAM:

- 1) THE HON'BLE SHRI A.B. GORTHI, MEMBER (ADMN.)
- 2) THE HON'BLE SHRI T. CHANDRASEKHAR REDDY, MEMBER (JUDL.)

 (Order of the Division Bench delivered by the

 Hon'ble Shri A.B. Gorthi, Member (Admn.) by circulation.)

The issues raised in this Review Petition are similar to those stated in R.P.No.62/1993 which has been dismissed by us today. For the reasons stated in our order dated 17.8.1993 this Review Petition also is hereby dismissed.

2. Copy of our order dated 17.8.1993 in R.P.No.62/1993 is attached to this order.

(A.B. Gorthi)
Member (Admn.)

I agree

\$ 17-8-93,

(T. Chandrasekhar Reddy() Member (Judl.)

Dy. Registrar(Judl.)

kmv

Copy to: -

- 1. Shri. H.P. Wagle, Chairman, Telecom Commission, Ministry of Communications Department, Telecommunications, Samachar Bhavan, New Delhi-801.
- 2. One copy to Sri. G. Bikshapathi, advocate, CAT, Hyd.
- 3. One copy to Sri. N.R.Devaraj, Sr. CGSC, CAT, Hyd.
- 4. One copy to Library, CAT, Hyd.
- One spare copy.

Sur Report

Rsm/-